

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH AT CHENNAI**

ORIGINAL APPLICATION NO. 263 of 2020

Meenava Thanthai K.R.Selvaraj Kumar
Meenavar Nala Sangam

... Applicant

Vs

Union of India and Ors.

... Respondents

Memo filed on behalf of the First Respondent

Me Sarashwathy

ME SARASHWATHY

COUNSEL FOR THE 1ST RESPONDENT

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It is humbly submitted that the notification No. S.O. 236(E) dated 16/01/2020 (*impugned notification*) has been challenged before the Hon'ble Supreme Court vide Writ Petition No. (C) No. 835 of 2020 titled Rituraj Phukan vs. Union of India and Ors. The matter was last listed for hearing on 16/09/2020 wherein the Hon'ble Court issued notice in the matter. The matter is still pending adjudication before the Hon'ble Supreme Court. A copy of the order dated 16/09/2020 has been enclosed as ANNEXURE A/1.

The impugned notification has also been challenged before the Hon'ble High Court of Guwahati vide PIL No. 35 of 2020 titled Mrinmoy Khantaniar and Anr vs. Union of India. The matter was last listed for hearing on 17/12/2021 wherein the Hon'ble Court adjourned the matter on the basis of the similar matter pending before the Hon'ble Supreme Court. Copy of the order dated 17/12/2021 has been enclosed as ANNEXURE A/2.

This matter may please be adjourned sine die or until the Hon'ble Supreme Court adjudicates upon the issue.

Dated at Chennai this the 30th day January, 2023.

Me. Sarashwathy

COUNSEL FOR THE 1ST RESPONDENT